## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:2593 ANSWERED ON:04.12.2009 SETTING UP OF ENERGY MANAGEMENT INSTITUTE Antony Shri Anto;Biju Shri P. K.;Kodikunnil Shri Suresh

## Will the Minister of POWER be pleased to state:

to the reply to Unstarred Question No. 976, dated November 23, 2007 regarding setting up of Energy Management Institute (EMI) and state:

- (a) whether the Bureau of Energy Efficiency has taken any final decision in this regard;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the State Government of Kerala has sought financial aid of Rs.1.5 crore for the purpose;
- (e) if so, the details thereof and action taken thereon; and
- (f) the time by which the EMI is likely to be set up?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

- (a): Yes, Madam.
- (b): Since there is no provision under the existing approved schemes of Bureau of Energy Efficiency (BEE) to provide financial support to the EMI for infrastructure development, BEE has taken the final decision that it cannot support the setting up of the EMI. However, the Government of Kerala is getting assistance under the scheme 'Strengthening of State Designated Agencies' to give a boost to energy efficiency conservation measures in the state, which can be utilized for strengthening EMI activities.
- (c): Does not arise.
- (d) & (e): Yes, Madam. A proposal was received from the State Government of Kerala for seeking assistance for setting of the EMI. However, there is no provision under the existing schemes of the Bureau of Energy Efficiency to support setting up of such centers by the States.
- (f): It is for the State Government to set up the Energy Management Institute. Therefore, timelines will be decided by the State Government.